

33
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

T.P. No. 39-A/2016 (CA 136/2013)
with T.P No. 39-B/2016 (CA 170/2013)
with TP 39-C/2016 CA 240 of 2013
with TP 39-D/2016 (CA 269/2013)
with TP 39 of 2016 (CA 43 of 2013)

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.08.2018**

Name of the Company: Kirshna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

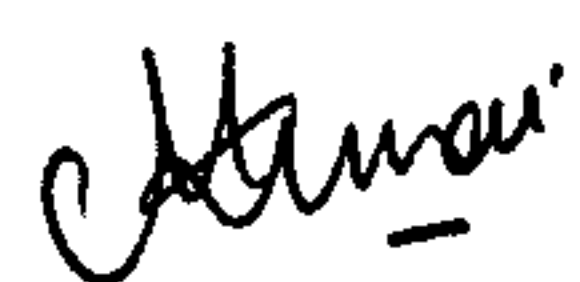
2. YAHYA BATATAWALA INTERN AT RESPONDENTS
S.K. JAIN Yehya

ORDER

None is present for the Petitioner. PCS Mr. Yahna Batatawala i/b PCS Mr. S.K. Jain is present for Respondents.

The learned PCS appearing on behalf of the Petitioner sent a letter for adjournment.

List the matter on 25.09.2018.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 6th day of August, 2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL